

SHIVALIK SMALL FINANCE BANK LTD.
 Registered Office : 501, Salcon Aarum, Jasola District Centre, New Delhi - 110025
 CIN : U65900DL2020PLC366027

POSSESSION NOTICE (For immovable property) Rule 8(1)

Whereas, the undersigned being the Authorised officer of the Shivalik Small Finance Bank, Shivalik Mercantile Co-operative Bank Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of Powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 02.06.2023 for loan A/c No. 101341001687 and 101341510288 calling upon the 1. Mr. Arjun Singh S/o Mr. Mahender Singh (Borrower) R/o 35, Moh Shekhzadgan, Nanauta Distict Saharanpur, U.P 247452, 2. Mrs. Kunta Devi W/o Mr. Mahender Singh (Guarantor/Mortgagor) R/o 35, Moh Shekhzadgan, Nanauta Distict Saharanpur, U.P 247452, 3. Mr. Arun Kumar S/o Mr. Mahender Singh (Guarantor) R/o 35, Moh Shekhzadgan, Nanauta Distict Saharanpur, U.P 247452, 4. Mr. Rakesh Kumar S/o Shree Pal (Guarantor) R/o 89, Moh Shekhzadgan, Nanauta Distict Saharanpur, U.P 247452 to repay the amount mentioned in the notice being Rs.1,10,000/- (Rupees One Lakh Ten Thousand Only) within 60 days from the date of receipt of the said notice. The Borrower having failed to repay the amount, notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub-section (4) of section 13 of the Act read with rule 8 of the Security Interest(Enforcement) Rules 2002 on the 13th day of September of the year 2023. The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Shivalik Small Finance Bank Ltd. for an amount of Rs.1,10,000/- (Rupees One Lakh Ten Thousand Only) and interest thereon.

The Borrower's attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

1. Hypothecation of Stocks in Trade
 2. Equitable Mortgage on the Property: Self Commercial Property, measuring an area of 162 Sq. Ft. 18 Sq. Yards Situated at Kasba Nanauta, Mohalla Shekhzadgan, Saharanpur, Delhi Road Nanauta, Tehsil Deoband, District Saharanpur registered in the revenue records of Bahi No. 1, Jilid No. 3125, Page No. 661/684 Serial No. 3720 dated 03.04.2006. In the name of Mrs. Kunta Devi.

Immovable Assets/Property Bounded by-

East	Land of Pramod Kumar Jain	West	Saharanpur Road
North	Shop of Amarnan & Ors.	South	Shop of Ratan Singh

Date: 13-09-2023
 Place: Nanauta

Sd/- Authorised Officer
 Shivalik Small Finance Bank Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR CHANDIGARH OVERSEAS PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT JADE BUSINESS PARK, SECTOR-90, MOHALI, PUNJAB

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Insolvency) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with CIN/ PAN	Chandigarh Overseas Private Limited U51100CH2004PTC027052
2. Address of the registered office	Metro Plaza, SCO 54-55, 1st Floor, Cabin No. 2, Sector 9-D, Chandigarh 160009
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Jade Business Park, Sector- 90, Mohali, Punjab
5. Installed capacity of main products/ services	920 Lakhs sq. ft. area
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	4
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at irpcopl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at irpcopl@gmail.com
10. Last date for receipt of expression of interest	02.10.2023
11. Date of issue of provisional list of prospective resolution applicants	12.10.2023
12. Last date for submission of objections to provisional list	17.10.2023
13. Process email id to submit EOI	irpcopl@gmail.com

Sd/- Arvind Kumar
 IBB/PA-001/IP-P00178/2017-18/10357 #303, 3rd Floor, Plot No. D-190, Phase 8B, Sector 74 Industrial Area, SAS Nagar, Mohali, Punjab 160071

Place: Mohali
 Date: 16.09.2023

JM FINANCIAL
 Corporate Identity Number: U67190MH2007PLC74287
 Registered Office: 7th Floor, Nergya, Appasaheb Marathe Marg, Prabhadevi, Mumbai 400025
 Contact Person: 1. Nishant Gautam- 9899216466 2. Rohan Sawant- 9833143013 3. Akshay Hassija- 022 - 6224 1676
 E-Auction Sale Notice - Fresh Sale

That Piramal Capital and Housing Finance Ltd (formerly known as Dewan Housing and finance corporation Ltd) have assigned a pool of Loan (including below mentioned Loans) together with underlying security interest created thereon along with all the rights, title and interest thereon under Section 5 (1) (b) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("SARFAESI Act") vide an assignment agreement dated March 29, 2023 ("the Assignment Agreement") in favour of JM Financial (JM) (herein referred to as Assignee) acting in its capacity as trustee of JMFCAR- Aranya-Trust. It is to notify that PCHFL is authorized and appointed to act as JMFCAR (herein/ hereafter) Collection agent to facilitate all its operational and procedures processes vide Assignment/Service Agreement.

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of Secured Creditor under the SARFAESI Act, 2002 for the recovery of amount due from borrower/s, offers are invited by the undersigned for purchase of immovable property, as described hereunder, which is in the physical possession, on 'As Is Where Is Basis', 'As Is What Is Basis' and 'Whatever Is There Is Basis', Particulars of which are given below:

Loan Code/ Branch/ Borrower(s) / Co-Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Property Address_final	Reserve Price	Earnest Money Deposit (EMD) (10% of RP)	Outstanding Amount (22-08-2023)
Loan Code No. 27300000159, Dwarka (Branch), Neeraj Banga (Borrower), Nupur Banga (Co Borrower 1)	Dt: 21-01-2020, Rs. 6,67,542/- (Rs. Six Lakh Fifty Seven Thousand Sixty Five Hundred Forty Two Only)	All The Piece and Parcel of The Property Having an Extent:- Flat No.287, Second Floor Pocket-3, Group-1 Sector-B-4, Narela, Delhi, New Delhi-110040 Boundaries as North: Open Space South: Enrty East: Flat No.288 West: Flat No.286	Rs. 7,10,000/- (Rs. Seven Lakh Ten Thousand Only)	Rs. 71,000/- (Rs. Seventy One Thousand Only)	Rs. 9,88,916/- (Rs. Nine Lakh Eighty Eight Thousand Nine Hundred Sixteen Only)
Loan Code No. 25600000468, Karkarduma Noida (Branch), Sandhya Jain(Borrower), Namit Kumar Jain (Co Borrower 1)	Dt: 30-04-2021, Rs. 54,35,794/- (Rs. Fifty Four Lakh Thirty Five Thousand Seven Hundred Ninety Four Only)	All The Piece and Parcel of The Property Having an Extent:- Property No-A-4/86, Upper Ground Floor, Front Side, Kh. No-434, Guru Nanak Pura, Laxmi Nagar, Near-Multan Bhawan Shahdara, New Delhi Delhi-110092 Boundaries as North: Remaining Property No.86 South: Road East: Garg Tower West: Multan Bhawan	Rs. 44,10,000/- (Rs. Forty Four Lakh Ten Thousand Only)	Rs. 4,41,000/- (Rs. Four Lakh Forty One Thousand Only)	Rs. 68,38,935/- (Rs. Sixty Eight Lakh Thirty Eight Thousand Nine Hundred Thirty Five Only)
Loan Code No. 26600000455, Delhi Rajouri Garden (Branch), Nairinder Singh (Borrower), Daljit Kaur (Co Borrower 1)	Dt: 24-05-2021, Rs. 13,24,103/- (Rs. Thirteen Lakh Twenty Four Thousand One Hundred Three Only)	All The Piece and Parcel of The Property Having an Extent:- Plot No. WX-283/47 A, Second Floor Without Rooftop, Block-Vz Village Khyala West Block Vishnu Garden, Delhi New Delhi Delhi-110018 Boundaries as North: Gali 10 Ft South: Partof Plot East: Part of Plot West: Plot No. WZ-283/48	Rs. 1,83,000/- (Rs. Eighteen Lakh Thirty Thousand Only)	Rs. 1,83,000/- (Rs. One Lakh Eighty Three Thousand Only)	Rs. 18,24,589/- (Rs. Eighteen Lakh Twenty Four Thousand Five Hundred Eighty Nine Only)
Loan Code No. 01400004112, New Delhi (Branch), Ajay Kashyap (Borrower), Santosh Kashyap (Co Borrower 1) Akash Kashyap (Guarantor 4) Vijay Kashyap (Guarantor 5)	Dt: 28-06-2021, Rs. 35,44,568/- (Rs. Thirty Five Lakh Forty Four Thousand Five Hundred Sixty Eight Only)	All The Piece and Parcel of The Property Having an Extent:- Property No lx/67 (Part of Plot) Sham Block, Kailash Nagar Near Pnb Bank Gandhi Nagar Delhi New Delhi Delhi:- 110031	Rs. 7,28,000/- (Rs. Seven Lakh Twenty Eight Thousand Only)	Rs. 7,28,000/- (Rs. Seven Lakh Twenty Eight Thousand Only)	Rs. 45,64,360/- (Rs. Forty Five Lakh Sixty Four Thousand Six Hundred Sixty Only)
Loan Code No. 19600004568, Delhi-Safdarjung (Branch), Imran Chaudhry (Borrower),Suvalhini (Co Borrower 1)	Dt: 26-07-2019, Rs. 27,85,569/- (Rs. Twenty Seven Lakh Eighty Five Thousand Six Hundred Ninety Nine Only)	All The Piece and Parcel of The Property Having an Extent:- Flat No. C5, C6, C7, C8 Part of Khasra No.1242 Ff Block C Ankur Vihar, Milak Majra, Loni Ankur Vihar, Milak Majra, Loni Ghaziabad Ghaziabad Uttar Pradesh- 201102 Boundaries as North: Road 15 Feet South: Other's Property East: Other's Property West: Part of Khasra No. 1242	Rs. 28,10,000/- (Rs. Twenty Eight Lakh Ten Thousand Only)	Rs. 2,81,000/- (Rs. Two Lakh Eighty One Thousand Only)	Rs. 44,65,168/- (Rs. Forty Four Lakh Sixty Five Thousand One Hundred Sixty Eight Only)
Loan Code No. 19800042066, Delhi-Pitampura (Branch), Chamun Kumar (Borrower), Ashok Kumar (Co Borrower 1)	Dt: 16-06-2020, Rs. 40,66,468/- (Rs. Forty Lakh Sixty Six Thousand Four Hundred Sixty Eight Only)	All The Piece and Parcel of The Property Having an Extent:- Prop No.468 & 469, 2nd Flr Khasra No.642 Mohalla Gurahai Circular Road Chandrawali Alias Shahdara New Delhi Delhi-110032 Boundaries as North: Road 20 Feet South: Other's Property East: Part of Plot West: Other's Property	Rs. 44,20,000/- (Rs. Forty Four Lakh Twenty Thousand Only)	Rs. 4,42,000/- (Rs. Four Lakh Two Thousand Only)	Rs. 61,54,980/- (Rs. Sixty One Lakh Fifty Four Thousand Nine Hundred Eighty Only)
Loan Code No. 13100001469, Noida 1 (Branch), Rajendra Place (Branch), Banti (Borrower), Ravi (Co Borrower 1) Premwati Chauhan (Co Borrower 2)	Dt: 23-04-2018, Rs. 28,97,698/- (Rs. Twenty Eight Lakh Ninety Seven Thousand Six Hundred Ninety Eight Only)	All The Piece and Parcel of The Property Having an Extent:- Plot No. A - 19/1, Entire Building, Out Of Khasra No. 418, Block-A, David Public School, Village Beharipur, Dayapur Extn, Shahdara, New Delhi- 110094, Delhi. Boundaries as North: Road South: Remaining Part of Portion No. A - 19 East: Gali West: Remaining Part of Portion No. A - 19	Rs. 24,00,000/- (Rs. Twenty Four Lakh Only)	Rs. 24,00,000/- (Rs. Twenty Four Lakh Only)	Rs. 46,72,016/- (Rs. Forty Six Lakh Seventy Two Thousand Sixteen Only)
Loan Code No. 19600004245, Delhi-Safdarjung (Branch), Arshad Khan (Borrower), Rameez Ahmed (Co Borrower 1) Mahwara Khatoon (Co Borrower 2)	Dt: 14-06-2021, Rs. 53,76,820/- (Rs. Fifty Three Lakh Seventy Six Thousand Eight Hundred Twenty Only)	All The Piece and Parcel of The Property Having an Extent:- B-32, Khasra No-831, Gali No-1 Kumaon Saaure, West Vinod Nagar Village Mandawali Fasalpur Shahdara, Delhi New Delhi Delhi-110092 Boundaries as North: Plot No. B-31 South: Plot No. B-33 East: Part of Plot West: Gali	Rs. 60,40,000/- (Rs. Sixty Lakh Forty Thousand Only)	Rs. 60,40,000/- (Rs. Sixty Lakh Forty Thousand Only)	Rs. 65,65,716/- (Rs. Sixty Five Lakh Sixty Five Thousand Seven Hundred Sixteen Only)
Loan Code No. 19600004347, Delhi-Safdarjung (Branch), Harish (Borrower), Anita (Co Borrower 1)	Dt: 24-05-2021, Rs. 15,82,313/- (Rs. Fifteen Lakh Eighty Two Thousand Three Hundred Thirteen Only)	All The Piece and Parcel of The Property Having an Extent:- H. No. 1/9920, Rhs 3rd Floor With Roof Gali No. 1-G, Kh No-541/300, West Gorak Park, Shahdara Delhi New Delhi Delhi:- 110032 Boundaries as North: Other Unit Portion of Plot South: Plot No.1/9914 East: Private Gali West: Gali	Rs. 16,50,000/- (Rs. Sixteen Lakh Fifty Thousand Only)	Rs. 16,50,000/- (Rs. Sixteen Lakh Fifty Thousand Only)	Rs. 20,87,869/- (Rs. Twenty Lakh Eighty Seven Thousand Eight Hundred Sixty Nine Only)
Loan Code No. 09600000619, New Delhi-West (Branch), Ratan Singh Chauhan (Borrower), Koshal Chauhan (Co Borrower 1)	Dt: 20-07-2018, Rs. 53,63,133/- (Rs. Fifty Three Lakh Sixty Three Thousand One Hundred Thirty Three Only)	All The Piece and Parcel of The Property Having an Extent:- Flat No-30- A, Ground Floor, Mig Flat Citizen Enclave, Plot No- B-3, Sector-14, Rohini, New Delhi New Delhi- 110085, Delhi.	Rs. 1,07,90,000/- (Rs. One Crore Seven Lakh Ninety Thousand Only)	Rs. 1,07,90,000/- (Rs. One Crore Seven Lakh Ninety Thousand Only)	Rs. 1,08,42,464/- (Rs. One Crore Eight Lakh Forty Two Thousand Four Hundred Sixty Four Only)
Loan Code No. 19000002158, Raj Nagar (Branch), Dilbagh Singh (Borrower),Kulvinder Kaur (Co Borrower 1)	Dt: 24-05-2021, Rs. 12,38,000/- (Rs. Twelve Lakh Thirty Eight Thousand Only)	All The Piece and Parcel of The Property Having an Extent:- Plot No.1/6500, Second Floor, Azad Gali No.1, East Rohtas Nagar, Old No. 1254/1-B, Kh No. 240, Vill Sikardpur Shahdara, Delhi New Delhi Delhi:- 110032 Boundaries as North: Property of Others South: Gali 12ft Wide East: Property No. 1/6499 West: Property of Others	Rs. 15,10,000/- (Rs. Fifteen Lakh Ten Thousand Only)	Rs. 1,51,000/- (Rs. One Lakh Fifty One Thousand Only)	Rs. 16,45,482/- (Rs. Sixteen Lakh Forty Five Thousand Eight Hundred Eighty Two Only)
Loan Code No. 13100002352, Noida 1 (Branch), Saf Impex (Borrower), Aman Batra (Co Borrower 1) Sumant Batra (Co Borrower 2) Esha Malhotra (Guarantor 2)	Dt: 21-06-2022, Rs. 2,63,94,076/- (Rs. Two Crore Sixty Three Lakh Ninety Four Thousand Six Hundred Sixty Six Only)	All The Piece and Parcel of The Property Having an Extent:- Property No. C- 2, First Floor Block C East of Kailash New Delhi New Delhi Delhi:- 110065 Boundaries as North: Road 100ft Wide South: Service Lane 15ft Wide East: Plot No. C- 3 West: Plot No. C- 1	Rs. 4,14,67,500/- (Rs. Four Crore Fourteen Lakh Sixteen Thousand Five Hundred Fifty Only)	Rs. 41,46,750/- (Rs. Forty One Lakh Sixty Seven Thousand Seven Hundred Fifty Only)	Rs. 3,03,85,096/- (Rs. Three Crore Three Lakh Eighty Five Thousand Ninety Six Only)
Loan Code No. 11900002712, Noida (Branch), Abha Singh (Borrower), Pankaj Kumar Singh (Co Borrower 1)	Dt: 18-12-2021, Rs. 14,75,056/- (Rs. Fourteen Lakh Seventy Five Thousand Five Hundred Sixty Six Only)	All The Piece and Parcel of The Property Having an Extent:- Shop No-208, Second Floor, Plot No-2, Block-o & P, Lsc (local Shopping) Complex Aggarwal Tower, Dilshad Garden Delhi New Delhi Delhi:- 110095 Boundaries as North: Other South: Entry East: Shop No-209 West: Shop No-207	Rs. 14,00,000/- (Rs. Fourteen Lakh Only)	Rs. 1,40,000/- (Rs. One Lakh Forty Thousand Only)	Rs. 18,21,882/- (Rs. Eighteen Lakh Twenty One Thousand Eight Hundred Eighty Two Only)
Loan Code No. 28300000510, Rohtak (Branch), Bansil Lal (Borrower), Nikki (Co Borrower 1)	Dt: 21-01-2020, Rs. 13,98,594/- (Rs. Thirteen Lakh Ninety Eight Thousand Five Hundred Ninety Four Only)	All The Piece and Parcel of The Property Having an Extent:- Eastern Part of Plot Min, Khawat No-114, Khata No-160, Killa No-24/1/1 Moja Khneli Ekta Colony Rohtak, Rohtak, Rohtak- 124001 Boundaries as North: Street-13'10 Ft South: H/o Mohar Singh-13'10 Ft East: P/o Others-39'ft West: H/o Sarita-39'ft	Rs. 7,70,000/- (Rs. Seven Lakh Seventy Thousand Only)	Rs. 77,000/- (Rs. Seven Thousand Only)	Rs. 16,87,274/- (Rs. Sixteen Lakh Eighty Seven Thousand Two Hundred Seventy Four Only)
Loan Code No. 20000043071, Noida-sector 2 (Branch), Nasruddin (Borrower), Afsana (Co Borrower 1)	Dt: 08-10-2021, Rs. 17,85,593/- (Rs. Seventeen Lakh Eighty Five Thousand Five Hundred Ninety Three Only)	All The Piece and Parcel of The Property Having an Extent:- Property Bearing No.: 1279-A/8, First Floor, Rear Side, Khasra No 93, Gali No.8 Govindpur, Kalkaji, Delhi New Delhi Delhi:- 110019 Boundaries as North: Property No.1279 South: Property No. 1278/8 East: 10 Ft Road West: Other Proeprty	Rs. 17,20,000/- (Rs. Seventeen Lakh Twenty Thousand Only)	Rs. 1,72,000/- (Rs. One Lakh Seventy Two Thousand Only)	Rs. 23,36,464/- (Rs. Twenty Three Lakh Thirty Six Thousand Four Hundred Sixty Four Only)
Loan Code No. 19000001061, Raj Nagar (Branch), Amit Kumar Singh (Borrower), Pinki Singh (Co Borrower 1)	Dt: 20-07-2018, Rs. 15,71,381/- (Rs. Fifteen Lakh Seventy One Thousand Three Hundred Eighty One Only)	All The Piece and Parcel of The Property Having an Extent:- Plot No. R2-60/3A, First Floor Front Plot No-R2-60/3A, Khasra No 510 & 511 Gali No. 12, Tughlakabad Ext., Near Gvt School, New Delhi, New Delhi-110019, Delhi. Boundaries as North: HNo. 9/51 South: Gali East: Road West: HNo. 60/3B	Rs. 14,70,000/- (Rs. Fourteen Lakh Seventy Thousand Only)	Rs. 1,47,000/- (Rs. One Lakh Forty Seven Thousand Only)	Rs. 25,61,184/- (Rs. Twenty Five Lakh Sixty One Thousand Eight Hundred Eighty Four Only)
Loan Code No. 26600000456, Delhi Rajouri Garden (Branch), Rina Singh (Borrower), Tarun Kumar (Co Borrower 1)	Dt: 28-06-2021, Rs. 14,44,797/- (Rs. Fourteen Lakh Forty Four Thousand Seven Hundred Ninety Seven Only)	All The Piece and Parcel of The Property Having an Extent:- Plot No- A 48 Ground Floor, Gali No-2 Shyam Nagar, Chander Nagar Village Khureji Khas Shahdara, Delhi New Delhi Delhi:- 110051 Boundaries as North: Other Property South: Road East: Remaining Portion of The Property (Plot West: Remaining Portion of The Property (Plot	Rs. 20,30,000/- (Rs. Twenty Lakh Thirty Thousand Only)	Rs. 2,03,000/- (Rs. Two Lakh Three Thousand Only)	Rs. 16,21,388/- (Rs. Sixteen Lakh Twenty One Thousand Three Hundred Eighty Eight Only)
Loan Code No. 01400004828, New Delhi (Branch), Sunil Jain (Borrower),Gunjan Jain (Co Borrower 1)	Dt: 21-01-2020, Rs. 20,47,638/- (Rs. Twenty Lakh Forty Seven Thousand Six Hundred Thirty Eight Only)	All The Piece and Parcel of The Property Having an Extent:- lx/1891,plot No-22,third floor, Gali NO- 3, Kh No- 8, 9, 11 To 16 & 128, Kailash Nagar, Gandhi Nagar, Shahdara Delhi New Delhi-110092 Boundaries as North: Other Property South: Road 15ft East: Remaining Portion West: Property of Others	Rs. 16,60,000/- (Rs. Sixteen Lakh Sixty Thousand Only)	Rs. 1,66,000/- (Rs. One Lakh Sixty Six Thousand Only)	Rs. 29,56,907/- (Rs. Twenty Nine Lakh Fifty Six Thousand Nine Hundred Seven Only)
Loan Code No. 19800004237, Delhi-Pitampura (Branch), Ankit Singh (Borrower), Nandu (Co Borrower 1) Pasha Singh (Co Borrower 2)	Dt: 22-02-2022, Rs. 68,01,472/- (Rs. Sixty Eight Lakh One Thousand Four Hundred Seventy Two Only)	All The Piece and Parcel of The Property Having an Extent:- House No-121, F Block, Khasra No-19/18. Shiva Enclave, Gali No.10 Vikas Nagar, Uttam Nagar New Delhi New Delhi Delhi:- 110059 Boundaries as North: Plot No.122 South: Plot No.120 East: Road 18 Feet West: Other's Property	Rs. 61,70,000/- (Rs. Sixty One Lakh Seventy Thousand Only)	Rs. 6,17,000/- (Rs. Six Lakh Seventeen Thousand Only)	Rs. 81,55,317/- (Rs. Eighty One Lakh Fifty Five Thousand Three Hundred Seventeen Only)
Loan Code No. 20000042463, Noida-sector 2 (Branch), Neeraj Kumar (Borrower),Madhu Bala (Co Borrower 1)	Dt: 28-06-2021, Rs. 18,16,795/- (Rs. Eighteen Lakh Sixteen Thousand Seven Hundred Ninety Five Only)	All The Piece and Parcel of The Property Having an Extent:- Property No- 1/3190-A Ground Floor Plot No- 1/3190-A Khasra No- 803/610 Village Sikardpur, Shahdara, Delhi New Delhi Delhi:- 110062 Boundaries as North: Road South: Property of Other's East: Property of Other's West: Part Property No- 1/3190	Rs. 19,20,000/- (Rs. Nineteen Lakh Twenty Thousand Only)	Rs. 1,92,000/- (Rs. One Lakh Ninety Two Thousand Only)	Rs. 20,47,305/- (Rs. Twenty Lakh Forty Seven Thousand Three Hundred Five Only)
Loan Code No. 01400004392 & 01400004420 & 25500002108, New Delhi (Branch), Ashok Kumar (Borrower), Sunita Goyal (Co Borrower 1)	"Dt: 30-04-2021, Rs. 67,99,931/- (Rs. Sixty Eight Lakh Seventy Nine Thousand Nine Hundred Thirty One Only) & "Dt: 24-05-2021, Rs. 13,00,391/- (Rs. Thirteen Lakh Three Hundred Ninety One Only)"	All The Piece and Parcel of The Property Having an Extent:- Property No. B 10 Entire Building Part of Khasra No-583 &584 Devli Road Krishna Park Khanpur Delhi New Delhi New Delhi Delhi:- 110062 Boundaries as North: Property No. B11 South: Property No. B9 East: Street West: Road	Rs. 1,08,40,000/- (Rs. One Crore Eight Lakh Forty Thousand Only)	Rs. 10,84,000/- (Rs. Ten Lakh Eighty Four Thousand Only)	Rs. 1,30,06,194/- (Rs. One Crore Thirty Lakh Six Thousand One Hundred Ninety Four Only)

DATE OF E-AUCTION: 19-10-2023, FROM 11.00 A.M. TO 2.00 P.M (WITH UNLIMITED EXTENSION OF 5 MINUTES EACH), LAST DATE OF SUBMISSION OF BID: 18-10-2023, BEFORE 4.00 P.M.

For detailed terms and conditions of the Sale, please refer to the link provided in <https://www.jmfinancialarc.com/Home/Assetsforsale> OR <https://www.bankauction.in>

STATUTORY 30 DAYS SALE NOTICE UNDER SARFAESI ACT TO THE BORROWER/GUARANTOR / MORTGAGOR

The above mentioned Borrower/Guarantor are hereby notified to pay the sum as mentioned in section 13(2) notice in full with accrued interest till date before the date of auction, failing which property will be auctioned/sold and balance dues if any will be recovered with interest and cost from borrower/guarantor.

Date: 17-09-2023
 Place: Delhi
 Sd/- (Authorised Officer)
 (Aranya - Trust)

SHIVALIK SMALL FINANCE BANK LTD.
 Registered Office : 501, Salcon Aarum, Jasola District Centre, New Delhi - 110025
 CIN : U65900DL2020PLC366027

POSSESSION NOTICE (For immovable property) Rule 8(1)

Whereas, the undersigned being the Authorised officer of the Shivalik Small Finance Bank, Shivalik Mercantile Co-operative Bank Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of Powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 03.07.2023 for loan A/c No. 102844000042 calling upon the 1. Ms Harish Cold Storage (Prop. Mrs. Suman Jain W/o Late Sh. Harish Kumar Jain) R/o Moh. Kabli Gate, Near Buddha Park, Mawana Meerut U.P 250401, 2. Mrs. Suman Jain W/o Late Sh. Harish Kumar Jain R/o H.No. 1258 Moh Munna Lal, Mawana Meerut 250401, 3. Mr. Pawan Kumar Goel R/o H.No. 2422/2423, Moh Munna Lal, Near Jain Mandir Mawana Meerut U.P 250401, 4. Mr. Ashish Jain S/o Late. Harish Kumar Jain R/o Moh Munna Lal, Near Jain Mandir Mawana Meerut U.P 250401, 5. Ms. Pragati Jain D/o Late. Harish Kumar Jain R/o H.No. 1124, Near Jain Mandir, Moh Munna Lal, Mawana Meerut U.P 250401 to repay the amount mentioned in the notice being Rs.20,71,000/- (Rupees Twenty Lakh Seventy One Thousand Only) within 60 days from the date of receipt of the said notice. The Borrower having failed to repay the amount, notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub-section (4) of section 13 of the Act read with rule 8 of the Security Interest(Enforcement) Rules 2002 on the 14th day of September of the year 2023. The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Shivalik Small Finance Bank Ltd. for an amount of Rs.20,71,000/- (Rupees Twenty Lakh Seventy One Thousand Only) and interest thereon.

The Borrower's attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

1. Hypothecation of Stocks in Trade
 2. Equitable Mortgage on the Property: Commercial Property, Measuring an area of 334.47 Sq. Mtrs, Situated at Khasra No. 1795 Nagar Paika, Mohalla Kabli Gate Mawana Pargana Hastinapur, District Meerut, U.P registered in the revenue records of Bahi No. 1, Jilid No. 2698, Page No. 543/550, Serial No. 8548 dated 26.11.2001. In the name of Mrs. Suman Jain W/o Late Sh. Harish Kumar Jain, Mr. Ashish Jain S/o Late. Harish Kumar Jain, Ms. Pragati Jain D/o Late. Harish Kumar Jain.

Immovable Assets/Property Bounded by-

East	Road	West	Property of Lakhnan Singh & Neeraj Kumar
North	Road	South	Property of Lakhnan Singh & Neeraj Kumar

Date: 14-09-2023
 Place: Mawana

Sd/- Authorised Officer
 Shivalik Small Finance Bank Ltd.

HDB FINANCIAL SERVICES LIMITED
 DEMAND NOTICE UNDER SECTION 13(2) OF THE SARFAESI ACT, 2002

Regd. Office: "Radhika", 2nd Floor, Law Garden Road, Navrangpura, Ahmedabad-380009
 Branch Office: Khasra No 47, behind Ox-ford Road - Vikaspur-delhi 110018

You The Below Mentioned Borrowers, Co-borrowers And Guarantors Have Availled Loan(s)/ Facility(ies) From Hdb Financial Services Limited By Mortgaging Your Immovable Properties (Securities) And Defaulted In Repayment Of The Same. Consequently To Your Defaults Your Loan Was Classified As Non-performing Asset. Subsequently, The Company Has Issued Demand Notice Under Section 13(2) Of The Securitization Of Financial Assets And Enforcement Of Security Interest Act, 2002 (The Act), The Contents Of Which Are Being Published Herewith As Per Section 13(2) Of The Act Read With Rule 3(1) Of The Security Interest (enforcement) Rules, 2002 As And By Way Of Alternate Service Upon You. Details Of The Borrowers, Co-borrowers, Loan Account No., Loan Amount, Demand Notice Under Section 13(2) Date, Amount Claimed In The Notice, Npa Date And Securities Are Given As Under:

1. Name Of The Borrower & Co-Borrowers: Steel Corporation - 508/55 Govind Puri Opp Kalkaji J Bus Depot Kalkaji South Delhi Delhi-110019 Delhi And Also : Plot No-28 Block-D Sector-30 Noida-201301 - Saurabh Juneja - D-28 Sector-30 Noida Noida-201301 Uttar Pradesh - Gulshan Juneja - Plot No-28 Block-D Sector-30 Noida Noida-201301 Uttar Pradesh - Zubee Juneja - D-28 Sector-30 Noida Noida-201301 Uttar Pradesh - Loan Account No. : 5456570 - Loan Amount : Rs.910000 (Rupees Ninety One Lakhs Only) - Demand Notice : 19/08/2023, Amount Claimed : Rs. 7,494,208.70/- (Rupees Seventy Four Lakhs Ninety Four Thousand Two Hundred Eight and Paise Seventy Only) as of 19.08.2023 and future contractual interest till actual realization together with incidental expenses, cost and charges etc. Npa Date: 02.08.2023; Details Of Security : All The Piece And Parcel of property Plot Bearing No 28, area Measuring 310.00 Sq. Mtrs, Block -D, Situated at Sector 30, Noida, District Gurgaon Buth Nagar Uttar Pradesh. Property Direction East : D-29, West : D-27, North : Plot No-D-128 13, South : Road

2. Name Of The Borrower & Co-Borrowers: Ramesh Verma - 62 Anrli Puri Gathi East Of Kailash Near Iskon Temple New Delhi Delhi-110065 Delhi And Also: Plot No. 64, Khasra No. 121 Situated At Gathi Extn Jharia Maria, Tehsil Hauz Khas Delhi-110065 - Mamta Jagdish - 62 Anrli Puri Gathi East Of Kailash New Delhi -110065 Delhi - Loan Account No. : 5401326/14100460/9536942 - Loan Amount : Rs.250000/- (Rupees Twenty Five Lakhs Only) By Loan Account Number : 5401326 and to the tune of Rs.979000/- (Rupees Nine Lakhs Seventy Nine Thousand Only) by Loan Account Number 14100460, and to the tune of Rs.2621400/- (Rupees Twenty Six Lakhs Twenty One Thousand Four Hundred Four Only) by Loan Account Number 8536942 - Demand Notice : 19/08/2023, Amount Claimed : Rs. 42,11,919.79/- (Rupees Forty Two Lakhs Eleven Thousand Nine Hundred Nineteen and Paise Seventy Nine Only) as of 19.08.2023 and future contractual interest till actual realization together with incidental expenses, cost and charges etc. : Npa Date: 02.08.2023; Details Of Security : All The Piece and Parcel Of Property - Property No-64, Khasra No-121, Gathi, Hauz Khaz, New Delhi-110065 - Property Area 138.8 Sq Yards

You The Borrower/ Co-borrowers And Guarantors Are Therefore Called Upon To Make Payment Of The Above Mentioned Demanded Amount/With Further Interest As Mentioned Hereinabove In Full Within 60 Days Of The Notice Failing Which The Undersigned Shall Be Constrained To Take Action Under The Act To Enforce The Above-mentioned Securities. (Borrower's Attention Is Invited To Provisions Of Sub-section (8) Of Section 13 Of The Act, In Respect Of Time Available, To Redeem The Secured Assets.) Please Note That As Per Section 13(3) Of The Said Act, You Are Restrained From Transferring The Above-referred Securities By Way Of Sale, Lease Or Otherwise Without Our Consent And Any Non Compliance Of Section 13(3) Of The Act Is Punishable Under Section 29 Of The Said Act. For Any Query Please Contact Mr. Arun Yadav Phone:95953888 Or Vikas Anand 09711010384

Sd/- AUTHORISED OFFICER
 FOR HDB FINANCIAL SERVICES LIMITED,
 Place: Delhi Date: 17.09.2023

ARYAVART BANK (A Joint Undertaking of Govt. of India, U.P. Govt. & Bank of India) **आर्यवर्त बैंक** (एक संयुक्त उद्यम, उद्यम संस्था संयुक्त एच ई बैंक संस्था का संयुक्त उद्यम)

Regional Office, Aligarh

POSSESSION NOTICE FOR MOVABLE/IMMOVABLE PROPERTY [Under Rule 8(1)]

The Authorized Officer of Aryavart Bank under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule-3 of the Security Interest (Enforcement) Rules, 2002, issued demand notice on the date mentioned against account and stated hereunder calling upon the borrowers/ guarantors/mortgagors to repay the amount mentioned in the notice being together with further interest at contractual rate on the aforesaid amount and incidental expenses, costs, charges etc. within sixty days from the date of receipt of said notice. The borrowers/guarantors/mortgagors having failed to repay the amount notice is hereby given to the borrowers/guarantors/mortgagors and the public in general that the undersigned has taken the possession of the properties described herein below in exercise to powers conferred on him/her under section 13